

ITEM NO.30

REGISTRAR COURT

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 955/2025

HARIDEO PRASAD @ HARIDEV PRASAD

Appellant(s)

VERSUS

IRSHAD @ IRSHAD RAZI & ORS.

Respondent(s)

IA No. 20357/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 20356/2025 - EXEMPTION FROM FILING O.T.

IA No. 20354/2025 - STAY APPLICATION

WITH

C.A. No. 2775/2025 (XVII)

FOR ADMISSION

IA No. 48076/2025 - EX-PARTE STAY

Date : 09-05-2025 These matters were called on for hearing today.

For Appellant(s) :

Mr. Mithilesh Kumar Singh, AOR
Mr. Ashutosh Kumar Singh, Adv.
Mrs. Manju Singh, Adv.
Mr. Apurva Pandey, Adv.
Mr. Ashutosh Tiwari, Adv.

Mr. Subhro Sanyal, AOR
Ms. Anki Kashyap, Adv.
Ms. Deepmala, Adv.
Ms. Nitu Sharma, Adv.

For Respondent(s) : Mr. Kumar Kislay, Adv.

Mr. Vibhor Jain, Adv.

Mr. Dheeraj Nair, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 955/2025

Respondent No.1 is duly represented.

Service of notice is complete on respondent Nos. 2 to 4 but none has entered appearance. Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

Counter affidavit, if any be filed in the meantime.

C.A. No. 2775/2025

Service report from the concerned High Court has not been received yet in respect of Respondent Nos. 1, 3 and 4.

Respondent No. 2 is duly represented.

List again on 23.5.2025.

Counter affidavit, if any be filed in the meantime.

GRACY L. BAWITLUNG
Registrar

MG